

NOTICE

Ref : Para 559 (5) of the Civil Manual

All the concerned Parties / Litigants and Advocates are hereby informed that the additional / objection regarding their copying applications are not removed and therefore their respective application are unnecessarily lying pending.

All the concerned Parties / Litigants and Advocates are hereby informed to remove the additional / objections as stated in the accompanied list within ten days. Otherwise it will be presumed that the concerned Party / Litigants and Advocates has not pressed the concern copying application and his / their application will be disposed off as not pressed.

**Court of Small Causes, Mumbai
13th August, 2018**

N. Y. Shahir
13.8.18
**(Smt. N. Y. Shahir)
Addl. Registrar**



List of Application in Objection & Deficit Cost up to July 2018

Sr. No.	Memo No.	Date	Suit /Appeal No.	CR. No.	Name of Applicants	Obj/Deficit	Initial Deposit	Remark
1	2054	24/4/18	A - 264/07 in LE 64/98	31	Lakhamshi B. Shah, Appellant	obj:- only Bill of cost prepared in Appeal	60/-	Appn withdrawl
2	3341 (U)	27/7/18	RAE 546/03	38	Ladislav J. Peresko Plaintiff	obj:- Big map required or not.	245/-	
3	3340(U)	-de	-de	38	-de	Add. Rs. 14/-	35/-	
4	2697 (U)	25/6/18	Int. Net. 83/14 in LE/c 47/91	38	Rajan Malkani & Co, Adv. for Plaintiff	obj:- Matte not tressed.	35/-	
5	2733 (U)	26/6/18	RR 244/15	38	B.B. Porekh Adv. for Deft.	Add. Rs. 42/-	3140/-	
6	2515	13/6/18	LC 127/12	38	M/s. Sunil & Co. Adv. for Plaintiff	Add. Rs. 54/-	50/-	
7	2916	6/7/18	LC 52/05	38	Alka Nungeka Adv. for Deft.	Add. Rs. 16/-	136/-	



My file
cl. ty. 6/8/18

List of Application in Objection & Deficit Cost up to July 2018

Sr. No.	Memo No.	Date	Suit /Appeal No.	CR. No.	Name of Applicants	Obj/Deficit	Initial Deposit	Remar
1	2865	5/7/18	TE/72/09	32	S. K. Puthoran	obj.	21/-	



List of Application in Objection & Deficit Cost up to

Sr. No.	Memo No.	Date	Suit /Appeal No.	CR. No.	Name of Applicants	Obj/Deficit	Initial Deposit	Remar
17	3059 (w)	13-7-18	RAE/467/2012	33	Shreepad Thir	Obj.	35/-	




31/7/18
 CITY:
 GATE
 CR-33

List of Application in Objection & Deficit Cost up to July-2018.

Sr. No.	Memo No.	Date	Suit /Appeal No.	CR. No.	Name of Applicants	Obj/Deficit	Initial Deposit	Remar
1	2920 2874	7-7-18	RAE/793/2012	40	Pradeep S. Kamkar	Deficit Rs-72=00	128=00	
2	2921	-11-	RAE/792/12	40	Pradeep S. Kamkar	Deficit Rs 32=00	128=00	
3	3283	25-07-18	L.E. 81/12	40	R.P. Phadke	Deficit Rs. 560=00	400=00	
4	3233	23-7-18	RAE 1494/07	34	Sauio Vesus	Deficit Rs 56=00	140=00	




 G. H. Nair
 C. T. Y.
 CR-34240.

List of Application in Objection & Deficit Cost up to July 2018

Sr. No.	Memo No.	Date	Suit /Appeal No.	CR. No.	Name of Applicants	Obj/Deficit	Initial Deposit	Remar
①	3172	19/7/18	RAE 2R 283/00	37	Asgar Ali Akbar Piff In-Person	Advt B. 700/- Advt paid for xerox 418	R. 400/-	
②	3305	26/7/18	LEEC 3/12	37	U.V. Singh Adv. for Def.	xerox 317	B. 1900/-	
③	3334	27/7/18	RAE 415/09	37	R.L. Dubey Adv. for Piff	xerox 317	R. 1400/-	
④	3382	31/7/18	M.P.P. 6/14 in RIR 321/99	37	J.S. Pandey Adv. for Piff	order not uploaded	B. 80/-	

*Khandam
07/18/18 CW*

